

GOVERNMENT OF INDIA  
MINISTRY OF MINES  
**LOK SABHA**  
**STARRED QUESTION NO. \*478**  
ANSWERED ON 05.04.2023

**REVIVAL OF BAULIA LIMESTONE MINE**

\*478. SHRI VISHNU DAYAL RAM:

Will the Minister of MINES be pleased to state:

- (a) whether the Baulia limestone is a captive mine for the Japla cement factory;
- (b) if so, whether the Government is planning to revive the aforementioned mine;
- (c) if so, the details thereof; and
- (d) the details of the order of the Hon'ble Patna High Court in respect to payment of arrears to the employees of the Japla cement factory?

**ANSWER**

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS  
(SHRI PRALHAD JOSHI)

(a) to (d): A Statement is laid on the Table of the House.

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**STATEMENT REFERRED IN REPLY TO PARTS (A) TO (D) OF LOK SABHA STARRED QUESTION NO. 478 FOR ANSWER ON 05.04.2023 ASKED BY SHRI VISHNU DAYAL RAM REGARDING REVIVAL OF BAULIA LIMESTONE MINE.**

(a): Following mining leases of limestone were granted in favour of M/s Sone Valley Cement Ltd., Japla, Palamu in the district of Rohtas:-

Sl. No.	Mauja	Area (in acre)	Date of grant of mining lease
1	Rohtas & Amla Nairwan	65.60	01.04.1955
2	Rohtas	139.94	01.04.1955
3	Rohtas, Devkand, Dhanuati etc.	752.50	01.08.1967

Since aforesaid all mining leases fall under reserve forest area and lease holder M/s Sone Valley Cement Ltd., Japla, Palamu did not apply for required clearance from Central Government, therefore mining lease was not renewed.

(b) & (c): Government of Bihar has informed that it has no plan to revive the mine.

(d): Liquidation process of M/s Sone Valley Cement Ltd., Japla, Palamu is under adjudication before Hon'ble Patna High Court vide Company Petition No:- 5/1995. Hon'ble Patna High Court in its order dated 24.06.2022 allowed the liquidator to distribute the amount amongst the secured credits/banks and ex-workers.

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